Annexure - 1

Name of the corporate debtor: Manjeera Constructions Limited; Date of commencement of CIRP: 18-07-2023; List of creditors as on: 11-04-2024

(Amount in ₹)

Name of the corporate debtor: Manjeera Constructions Limited; Date of commencement of CIRP: 18-07-2023; List of creditors as on: 11-0 List of secured Financial Creditors belonging to any class of creditors

SI.	Name of Creditor	Details of claim received			Details of claim admitted						Amount of any	Amount of claim not	Amount of claim	Remark s, if any
No		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	contingent claim	Mutual dues, that may be set-off	admitted	under verification	
1	Dhanabalan Ganesan	16-10-2023	11,87,625	11,87,625			PUALAIIL EE	DAILVI	0.03%			-		
2	M S Prahalad	07-12-2023	40,00,000	40,00,000					0.11%					
3	Arnab Bhattacharyya	27-12-2023	17,56,384	17,56,384					0.05%					
4	Madekera Parveen Hussain	27-12-2023	15,00,937	15,00,937					0.04%					
5	Vamkeepuram KoteshwarRao and Vamkeepurm Sridevi	02-01-2024	31,00,060	31,00,060					0.09%					
6	Nidhi Khare and Vaibhav Khare	02-01-2024	44,68,947	44,68,947					0.12%					
7	Mr. Srinivasa Govindappa	02-01-2024	25,00,404	25,00,404					0.07%					
8	Mr. Setu Sinha	02-01-2024	34,41,138	34,41,138					0.09%					
9	Vijayendra M Nikam	02-01-2024	55,00,000	55,00,000					0.15%					
10	Vijayendra M Nikam	03-01-2024	45,00,000	45,00,000					0.12%					
11	B Srikantaiah	04-01-2024	24,48,432	24,48,432					0.07%					
12	K Jammuna and K Sudhakar	04-01-2024	15,00,000	15,00,000					0.04%			-		
13	K Srinatha Reddy and Mrs Lakshmi Kalavathi	09-01-2024	25,08,544	25,08,544					0.07%			-		
14	Meghana Madihalli Parameshwara	09-01-2024	25,25,718	25,25,718					0.07%					
15	S V Subba Reddy	09-01-2024	26,42,170	26,42,170					0.07%					
16	Polukanti Harshitha	09-01-2024	26,55,920	26,55,920					0.07%					
												-		
	Total		4.62.36.279	4.62.36.279		-			1.27%		-			